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Competition in Commemoration of

Late Shri Karavadi Venkateswarlu Garu

(A distinguished personality who significantly contributed to our society.)

Organized by

Shri Karavadi Raghava Rao Garu

Advocate

Sponsored by



Karavadi
& Associates

Theme

The Cardinal Concepts of Civil Procedure Code, a Critique or Critical Analysis on Their Evolution and Crystallization

Deadlines

Registration

10th August 2024

Abstract submission

10th August 2024

Paper submission

28th August 2024

This competition invites **scholars, professionals, and students** to submit their original research papers on topics related to law, policy, and social justice.



1st Prize: INR 75,000/-

2nd Prize: INR 50,000/-

3rd Prize: INR 25,000/-

Contact Details

The **best 20-30 papers** will be edited and published as a commemorative book on CPC by Dr. Nidhi Buch, Associate Professor of Law, Gujarat National Law University and will be launched during the centenary celebrations of Late Shri Karavadi Venkateswarlu Garu

040 2932 4538

+91 79975 38538

research@karavadi.in

For more details go to: <https://karavadi.in/call-for-papers-registration/>